

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2532**

TO BE ANSWERED ON THE 01ST AUGUST, 2017 / SHRAVANA 10, 1939 (SAKA)

ENCROACHMENT ON PUBLIC LAND

2532. SHRI RAGHAV LAKHANPAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether encroachment on public land has increased in Delhi during the last three years; and**
- (b) if so, the details thereof and the steps taken/being taken by the Government to address the issue?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): As per the information received from North Delhi Municipal Corporation, South Delhi Municipal Corporation, East Delhi Municipal Corporation, New Delhi Municipal Council, Delhi Cantonment Board, Delhi Development Authority, Central Public Works Department and Land and Development office of Ministry of Housing and Urban Affairs, Govt. of India, there has been no increase in encroachment on public land in Delhi, during last three years. However, temporary encroachments are removed as and when noticed/complaints are received.

(b): Does not arise in view of (a) above.
